

**THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE):** (a) and (b). The

following Letters of Intent have been issued for establishing Titanium Complex in Kerala:—

Name of the party	Address	Date of Letter of Intent
1. M s. Ballarpur Paper and Straw-board Mills Ltd., Calcutta.	Thapar House, 25, Brabourne Road, Calcutta-1.	27-7-1968
2. M/s. Travancore Titanium Products Ltd., (Kerala State), Trivandrum-21.	Trivandrum-21, Kerala State.	29-7-1972

The letter of intent issued to M/s. Travancore Titanium Products Ltd., is for substantial expansion in their existing undertaking.

They will be offered a package deal, consisting of a licence if required, facilities for import of capital goods based upon their own earnings and infrastructure facilities such as power, water and an industrial site/building. They may also be offered financial support if required

**Scheme to Encourage Indian Scientists and Technologists to return from Abroad**

The scheme has not yet been finalised.

489. SHRI D. K. PANDA: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

**Closure of Industries**

(a) whether Government have prepared a scheme to encourage Indian Scientists and Technologists to come back to India and start their own industries; and

490. SHRI R. N. BARMAN: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(b) if so, the main features thereof?

(a) the total number of Industries, State-wise, lying closed in the country;

**THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C SUBRAMANIAM):** (a) and (b). The Government are contemplating to draw up a detailed scheme to attract Indian scientists/technologists working in production units abroad, to come back and start their own industries in this country, particularly in spheres where they may have acquired skills in production technology. The main features of the proposed scheme are that scientists/technologists who are experienced in production technology can use their earnings to import essential equipment for starting an industry.

(b) the period since when these industries are lying closed and the number of persons rendered jobless as a result of closure of these industries;

(c) whether some action has been taken to give some relief to those rendered jobless; and

(d) the steps taken by Government so that such situation does not arise in future?

**THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR**

**MUKHERJEE:** (a) and (b) A statement showing, State-wise, the number of closed industrial units and the number of workers affected thereby is attached. The date of closure varies from unit to unit.

(c) and (d) The following steps are generally taken for the revival of the closed units with a view inter-alia to assisting the affected workers —

- (i) Take over of management of industrial undertakings under

the Industries (Development and Regulation) Act, wherever justified

- (ii) Extension of reconstruction assistance by the Industrial Reconstruction Corporation of India Limited, Calcutta.
- (iii) Conciliation by the Labour Department.
- (iv) Direct extension of financial assistance to the units by the Central/State Government

#### STATEMENT

*Statement showing statewise, the number of closed Industrial Units and the workers affected in the Country as on 31st March, 1973.*

S No.	Name of the State	No of closed Units	No of workers affected	Remarks
1	2	3	4	5
1.	West Bengal	251	18,958	
2.	Andhra Pradesh	3	1,016	
3	Assam	1	150	As on 31-10-1972
4.	Bihar	14	8,490	
5.	Delhi	7	120	No of workers are for two units only
6.	Gujarat	17	347	No of workers are for six units only
7.	Haryana	1	105	
8.	Madhya Pradesh	11	1,439	No of workers are for eight units only
9	Maharashtra	31	4,087	
10.	Mysore	13	2,612	As on 28-1-1973
11.	Orissa	3	1,838	
12.	Punjab	1	249	As on 28-2-1973
13.	Tamil Nadu	4	643	As on 31-1-1973 No of workers are for 3 units only.
14.	Uttar Pradesh	5	N.A.	As on 31-1-1973
15.	Meghalaya	1	29	
16.	Tripura	3	149	Small units
17.	Andhra & Nagar Haveli	8	N.A.	As on 31-12-1972. These are all small scale units.

1	2	3	4	5
18. Jammu & Kashmir	}	NIL		
19. Kerala				
20. Rajasthan				
21. A&N Islands				
22. Arunachal Pradesh				
23. Chandigarh (U. Territory)				
24. Himachal Pradesh				
25. Laccadive Islands				
26. Manipur				
27. Mizoram				
28. Pondicherry				
29. Nagaland				
30. Goa, Daman & Diu				

**Distribution of Essential Commodities at reasonable prices**

491. SHRI R. N. BARMAN:  
SHRI C. K. JAFFER SHARIEF:

Will the Minister of PLANNING be pleased to state:

(a) whether a Study Group appointed by Planning Commission has recommended distribution of essential commodities at reasonable prices; and

(b) if so, the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b). The Committee on Essential Commodities and Articles for Mass Consumption, constituted by the Planning Commission to suggest long-term and short-term policies and measures for making available essential commodities and articles to the common man at reasonable prices, is expected to submit its report shortly. Government will take appropriate action after exa-

mining the Committee's recommendations.

**Shifting of Expansion Scheme of M/s. Inchek Tyres of India Ltd., from West Bengal to other State**

492. SHRI R. N. BARMAN:  
SHRI B. K. DASCHOWDHURY:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government of West Bengal was in the know of the fact that M/s. Inchek Tyres of India Limited has applied to the Government of India for shifting their expansion scheme;

(b) whether it was due to labour trouble that the project was being shifted from one State to another; and

(c) whether it was obligatory on the part of the Government of India to inform the concerned State Government when a project is required to be shifted from one State to another and if not, the reasons therefor?